# NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

### ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CANo.207/252/HDB/2017
NAME OF THE COMPANY	Kamineni constructions Pvt Ltd
NAME OF THE PETITIONER(S)	Kamineni constructions Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

## Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
AJIT R MEHTA	Pes	55-ajit @ajitrmebdo.com 9966971192	DOALONS 13,12,17

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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### ORDER

Heard Mr. Ajit R Mehta, Learned PCS for the Petitioner. The learned PCS sought time to file Affidavit. RoC report is awaited. Post the matter on 05.01.2018.

MEMBER (Tech)

MEMBER (Judl)

Seshu